

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 267/15
PETITION NUMBER : TP 148/17
NAME OF THE PETITIONER (S) : SHIVANGINI COMMERCIAL & TRADING ENTERPRISES PVT. LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : FOR ADMISSION

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1. SATI. P. JOHN
SPT Legal

Advocate R. p. p. p.

Counsel for Petitioner Company is present. He has filed 1 more set of copies. Notices issued to the OL, ROC and RD not received.

Registry is directed to issue intimation to them.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T)